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Title: Need to amend rules of Compensatory Afforestation Fund Management and Planning Authority (CAMPA) fund -laid.

SHRI BHARTRUHARI MAHTAB (CUTTACK): Frequent death of elephants due to electrocution (both deliberate and accidental) have been reported in Elephant Movement Areas across the State of Odisha despite the fact that the Energy Department, Government of Odisha has taken various initiatives in three phases from its own budget to prevent such deaths of elephants. Further, the Department of Energy has requested the Department of Forest and Environment, Government of Odisha to fund the Phase- IV of such initiatives to strengthen electrical infrastructure in Elephant Movement Areas across the State. But, the Ministry of Environment, Forest and Climate Change has expressed its inability to fund the said initiatives unless the rules for CAMPA Fund are amended suitably. I, therefore, urge upon the Union Government to amend the rules for CAMPA fund to enable the Department of Forest and Environment, Government of Odisha to fund the Phase-IV initiatives of Department of Energy, Government of Odisha taken to prevent deaths of elephants from electrocution across the State.